

(b) the action taken by the Ministry till date in consultation with State Government of Gujarat to set up centres of this university in the State;

(c) whether the Ministry and this university have approached the Government of Gujarat during last six months along with the details thereof; and

(d) whether the Ministry is aware of the fact that it is very difficult to allocate 300 acres of Government land at a single place?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) The Indira Gandhi National Tribal University (IGNTU) has one Regional Centre, which is located at Imphal, Manipur.

(b) to (d) The Indira Gandhi National Tribal University (IGNTU) is an autonomous organization governed by its Act and Statutes & Ordinances framed thereunder. The said Act empowers the University to establish such number of Regional Centres in various tribal areas of the country as is, in the opinion of the University, necessary for the furtherance of its objects. According to the IGNTU, it has sought 300 acres of land with adequate basic infrastructure for establishing a Centre of IGNTU in Gujarat. The University has informed the Government of India that they have not received any communication from the Government of Gujarat in this regard, not even one expressing difficulties in allocating 300 acres of State Government land at a single place.

Funds for Maharashtra for implementation of RTE Act

1651. SHRI AVINASH PANDE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the total amount of funds allocated to Maharashtra to implement the Right to Education (RTE) Act along with the details thereof;

(b) how have these funds been utilized till date along with the details thereof;

(c) whether Government feels that the amount of funds for implementation of the Act is sufficient for the State;

(d) whether Government plans to increase the allocation of funds to Maharashtra and other States;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) Since the implementation of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 the Government of Maharashtra has been allocated Rs. 1682.15 crore in 2010-11, Rs. 2870.58 crore in 2011-12 and Rs. 2626.59 crore in 2012-13 under the Sarva Shiksha Abhiyan (SSA).

(b) The State Government of Maharashtra has spent Rs. 1348.90 crore in 2010-11, Rs. 1731.30 crore in 2011-12 and Rs.661.38 crore till 30.09.2012. The expenditure is on account of civil works, teacher salaries, teacher training, free text books, uniforms, grants to schools and other components of the SSA.

(c) to (f) Funds under the SSA are sanctioned to the State/UTs on the basis of the Annual Work Plans submitted by them to the Ministry of Human Resource Development. The proposals are appraised and discussed with the State representatives before the final allocations are approved. The allocations also depend on progress on various components of the SSA so far and commitment of State for release of State share under the SSA.

Sexual Exploitation in Educational Institutions in Delhi

†1652. SHRI DHARMENDRA PRADHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is aware of the rising number of cases of sexual exploitation and child sexual exploitation in various educational institutions in Delhi;

(b) if so, the details of the incidents taken cognizance of by Government during the last two years;

(c) whether Government has chalked out any plan to check such incidents in educational institutions; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) to (d) Information is being collected and will be laid on the Table of The House.

†Original notice of the question was received in Hindi.